

Central Administrative Tribunal, Principal Bench

Original Application No. 2524 of 1999

New Delhi, this the 10th day of March, 2000

Hon'ble Mr. S. R. Adige, Vice Chairman(A)
Hon'ble Mr. Kuldip Singh, Member (J)

Shri T.D. Chandna,
S/o Shri J.R. Chandna
Ex. Sr. Section Engineer~
unde Sr. Divisional Electrical Engineer (TRD)
Central Railway,
Kalyan

R/o A-252, Paschim Vihar, - Applicant
Delhi

(By Advocate - Shri S.M. Rattanpal, proxy for Shri
B.S. Mainee)

Versus

Union of India: through

1. The General Manager
Central Railway
CST, Mumbai

2. The Sr. Divisional Electrical Engineer (TRS)
Central Railway, - Respondents
Kalyan

(By Advocate - Shri Rajinder Pandita, proxy for Shri
H.K. Gangwani)

O R D E R (ORAL)

By Hon'ble Mr. S.R. Adige, Vice Chairman(A)

1. Shri Rattanpal seeks permission to withdraw
the OA with liberty granted to file fresh OA in
accordance with law, if so advised.

2. Prayer allowed and OA is dismissed as
withdrawn with liberty granted as above.

Kul
(Kuldip Singh)
Member (J)

Adige
(S.R. Adige)
Vice Chairman (A)

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